

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-329

Appeal No 363/252/ND/2019

IN THE MATTER OF:

M/s. EvercoolPlastronicsPvt. Ltd.

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 27.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

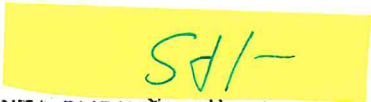
For the Respondent


:

: Mr. Yadubhushana Rao, AROC for ROC

ORDER

None present on behalf of the petitioner. Ld. ARoC has put in appearance and stated that he has filed the reply and same is on record. List the case on 17.12.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

LV